## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CA/97/2017

PETITION NUMBER

: CP/18/2017

NAME OF THE PETITIONER(S) : U. MAYILVARTHINI

NAME OF THE RESPONDENT(S)

: VALLAB ENGINEERS PVT LTD +5

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Waven Kurrer Murthi For Politioner

A. Sella Visalahehi For 15+ Nerpandent

M.B. Vanjun.

## **ORDER**

Counsel for petitioner present. Counsels representing R1, R2 and R3 & R4 are present. Counsel for petitioner prayed for time to file rejoinder. Time is enlarged at request. Put up on 04.01.2018.

- 5d -S Vijayaraghavan Member (Technical)

-5d -K Anantha Padmanabha Swamy Member (Judicial)